

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - ORIENTATION COURSE - SENIOR CIVIL JUDGES - Nomination of **38** Senior Civil Judges, to undergo III Orientation Course for two (02) weeks from 14.11.2022 (Monday) to 26.11.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad by excluding the name of Smt. N.Anitha Reddy, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam, now under orders of promotion and posted as XIX Additional Judge, City Civil Court, Secunderabad, as she is on Medical leave - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. High Court's Order Roc.No.3103/2022-B.Spl., dated 18.08.2022
 2. Academic Calendar for the year 2022-2023 approved by the Hon'ble President of the Academy dated 06.04.2022.
 3. Letter Roc.No.637/2022/TSJA-Sec'bad, dated 10.10.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.4085/2022-B.SPL., DATED: 09.11.2022

The High Court is pleased to pass the following order:

The following **38** newly promoted Senior Civil Judges are hereby nominated to undergo III Orientation Course for two weeks from 14.11.2022 to 26.11.2022 at Telangana State Judicial Academy, Secunderabad and the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to **report at Telangana State Judicial Academy, Secunderabad at 8.30 a.m., on 14.11.2022** to attend the said Orientation Programme.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI M.RAJENDER, I Additional Chief Metropolitan Magistrate, Hyderabad.	II Additional Chief Metropolitan Magistrate, Hyderabad.
2.	SRI V.ESWARAIAH, XII Additional Chief Metropolitan Magistrate - cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	V Additional Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.
3.	SMT. G.SABITHA, Senior Civil Judge -cum- Assistant Sessions Judge, Nagarkurnool.	Secretary, District Legal Services Authority, Mahabubnagar.
4.	SRI MOHD. ABDUL JALEEL, V Additional Judge, City Civil Court, Hyderabad.	VII Additional Judge, City Civil Court, Hyderabad.

5.	SMT. V.BHAVANI, II Additional Judge, City Civil Court, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.
6.	SRI J.HANUMANTHA RAO, Secretary, District Legal Services Authority, Sangareddy.	Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad.
7.	SRI K.DASARADHA RAMAIAH, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir.	Senior Civil Judge-cum-Assistant Sessions Judge, Suryapet.
8.	SMT. PRAMILA JAIN, Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.	Secretary, District Legal Services Authority, Adilabad.
9.	SMT. C.M.RAJYALAKSHMI, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.
10.	SMT. P.SAI SUDHA, XVII Additional Chief Metropolitan Magistrate, Hyderabad.	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad.
11.	SRI D.V.R.TEJO KARTHIK, Senior Civil Judge-cum-Assistant Sessions Judge, Nalgonda.	Senior Civil Judge-cum-Assistant Sessions Judge, Miryalguda.
12.	SRI J.SYAM KUMAR, Senior Civil Judge-cum-Assistant Sessions Judge, Huzurnagar, Suryapet District.	Senior Civil Judge-cum-Assistant Sessions Judge, Suryapet.
13.	SMT. K.ASHA RANI, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Khammam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam.
14.	SRI N.SRIKANTH BABU, Senior Civil Judge-cum-Assistant Sessions Judge, Nizamabad.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor.
15.	SRI C.SURESH, Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Hanumakonda.
16.	SRI A.KUMARA SWAMY, Senior Civil Judge-cum-Asst. Sessions Judge, Kalwakurthy, Nagarkurnool District.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.
17.	SMT. B.DEEPTI, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge-cum-Assistant Sessions Judge, Miryalguda.
18.	SRI P.PURUSHOTHAM RAO, XVIII Additional Judge, City Civil Court, Hyderabad.	XVII Additional Judge, City Civil Court, Hyderabad.
19.	SRI M.ARJUN, Senior Civil Judge-cum-Assistant Sessions Judge, Peddapalli.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar.
20.	SRI T.KANHYA LAL, XIV Additional Chief Metropolitan Magistrate, Hyderabad.	XIII Additional Chief Metropolitan Magistrate, (Mahila Court), Hyderabad.

21.	SRI R.RAJ KUMAR, Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani, Peddapalli District.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar.
22.	SRI G.PRABHAKAR, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Gadwal, Jogulamba Gadwal District.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.
23.	SMT. KAVITHA KARNATI, VIII Additional Chief Metropolitan Magistrate, Hyderabad.	IX Additional Chief Metropolitan Magistrate, Hyderabad.
24.	SRI K.YUVA RAJA, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Karimnagar.	Secretary, District Legal Services Authority, Karimnagar.
25.	SMT. G.KALARCHANA, IV Additional Judge, City Civil Court, Hyderabad.	III Additional Judge, City Civil Court, Hyderabad.
26.	SMT. ARPITHA MARAM REDDY, Addl. Senior Civil Judge -cum- Addl. Assistant Sessions Judge, Mancherial.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial.
27.	SRI J.UPENDER RAO, Secretary, District Legal Services Authority, Warangal at Hanumakonda.	Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanumakonda.
28.	MS. P.PADMAVATHI, Secretary, District Legal Services Authority, Nizamabad.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor.
29.	SRI MUDIGONDA RAJU, IV Additional Chief Metropolitan Magistrate, Hyderabad.	III Additional Chief Metropolitan Magistrate Court, Hyderabad.
30.	SRI SATTU RAVINDER, Senior Civil Judge-cum-Assistant Sessions Judge, Vemulawada Rajanna Sircilla District.	Senior Civil Judge-cum-Assistant Sessions Judge, Sircilla.
31.	SRI G.RAMALINGAM, III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
32.	SRI A.NAGA RAJU, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
33.	SRI M.SAI KUMAR, Senior Civil Judge-cum-Assistant Sessions Judge, Narsampet, Warangal District.	Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanumakonda.
34.	SRI DEVAN AJAY KUMAR, Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor.
35.	SMT. A.RADHIKA, Administrative Officer (on OD), Telangana State Legal Services Authority, Hyderabad.	Member Secretary, Telangana State Legal Services Authority, Hyderabad.

36.	SMT. B.SOUJANYA, VII Additional Chief Metropolitan Magistrate, Hyderabad.	VI Additional Chief Metropolitan Magistrate, Hyderabad.
37.	SMT. E.BHARATHI, Senior Civil Judge-cum-Assistant Sessions Judge, Manthani, Peddapally District.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar.
38.	SRI AJAY KUMAR JADHAV, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing the Orientation programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Orientation Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 2nd read above.

The above nominated Senior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing Orientation Programme at Academy.

- NOTE:**
- The nominated officers are entitled only for actual journey time.**
 - The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>
The downloaded copy from the web site is valid for relieving duty and reporting to training at Telangana State Judicial Academy, Secunderabad.

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9/11/22
REGISTRAR (VIGILANCE)

To

- The Officers and In-charge Officers concerned.
- The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS :**

- | | | |
|-------------------------|------------------------------|---------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.
11. The District Treasury Officer, Shamirpet, Medhcal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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